

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 359 OF 2018 &  
IA NO. 1451 OF 2018**

**Dated: 7<sup>th</sup> May, 2019**

**In the matter of:**

Uttarakhand Power Corporation Ltd. .... Appellant(s)

**Vs.**

Uttarakhand Electricity Regulatory Commission & .... Respondent(s)  
Anr.

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **04.09.2019.**

**PA/Court Master**

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